

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:143
ANSWERED ON:30.07.2003
PROCUREMENT OF MEDICINES
LAXMAN GILUWA;MANSUKHBHAID. VASAVA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the criteria adopted by the CGHS dispensaries in procuring medicines from different agencies;
- (b) whether any study has been conducted on the quality of medicines supplied to the CGHS dispensaries by these agencies;
- (c) if so, the findings thereof;
- (d) the value of medicines purchased from the drug manufacturers and retailers during the last three years, separately, year-wise; and
- (e) the details of arrangements made by the Government for testing the quality of medicines purchased from the local market?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE AND PARLIAMENTARY AFFAIRS (SMT. SUSHMA SWARAJ)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 143 FOR 30.7.2003

(a) The CGHS dispensaries do not directly procure its bulk requirement of medicines. As far as cities other than Delhi are concerned, the medicines are being procured through the MSO under the Directorate General of Health Services. For its requirement of medicines in Delhi, the procurement is being done through the HSCC (I) Ltd. which is a Government of India undertaking under the Department of Health. As far as the generic drugs are concerned, the formulary and the rate contract of the GNC of Delhi has been adopted. Similarly based on the recommendation of experts under different specialities, a list of 205 drugs have been drawn up and after finalisation of the rates by duly constituted committees, the procurement is being made through HSCC/MSO.

The medicines which are not supplied by the MSO/HSCC to the CGHS or which are not available in the CGHS dispensary, are procured by placing indents against the individual prescription of the CGHS beneficiary through the authorized local chemists appointed by the CGHS. During emergency, the beneficiaries are issued authority slips for obtaining the medicines directly from the authorized local chemists without making any payment. However, if a particular medicine is not available with the authorized local chemist, the beneficiaries can purchase the same from the open market and get the amount reimbursed from the authorized local chemist.

(b)&(c): Though no study has been conducted on the quality of medicines supplied, the medicines supplied by the MSO/HSCC to the CGHS are pre-tested and are of standard quality. However, the Central Drugs Control Organisation on their own also does random testing of medicines.

(d) The information is annexed.

(e) The medicines prescribed to the patients by the CGHS doctors/Government specialists and not available in the CGHS dispensaries are procured on retail basis by placing indents with the authorized local chemists. No pre-testing is done as the authorized local chemists are licensed by State Drug Authorities and are subject to regular inspection to ensure quality of drugs being sold by them.

ANNEXURE

STATEMENT OF EXPENDITURE ON PURCHASE OF MEDICINES DURING 2000-2001, 2001-2002 & 2002-2003 FROM MANUFACTURERS AND RETAILERS

(Value in Rs.)

S.No.	Year	Manufacturers (through MSO, HSCC, Distributors)	Retailers (Local Chemists)
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1.	2000-2001	13,52,01,000	1,01,55,27,000
2.	2001-2002	23,08,30,816	1,35,67,10,754
3.	2002-2003	31,15,49,696	1,52,27,66,725